

(2)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH: ALLAHABAD.

THURSDAY, THIS THE 1<sup>ST</sup> DAY OF FEBRUARY, 2007.

QUORUM : HON. MR. K. ELANGO, J.M.

HON. MR. M. JAYARAMAN, A.M.

**ORIGINAL APPLICATION NO.82 OF 2007**

1. Munnan, Son of, Late Mohammad Safi, Resident of, 95-A, Rajapur Imambara, Allahabad.
2. Munshi Lal, Son of, Ganesh Lal, Resident of, Village Sahawpur Fatehpur (Narahiapar), P.O. Kashanda, District Kaushambi.

..... Applicant.

Counsel for applicant : Shri Yar Mohammad.

**Versus**

1. Union of India through the Secretary, Ministry of Defence, New Delhi.
2. Directorate General of Elect Mech Engg. (Civ), Master General of Ordnance Branch, Army HQ DHQ PO, New Delhi.
3. Officer Commanding, Station Workshop, EME Type 'F', Allahabad.

..... Respondents.

Counsel for Respondents : Shri .....

**ORDER**

HON. MR. M. JAYARAMAN, A.M.

M.A. No.230/07, for joining together, is allowed. Counsel for applicant states that he has come before this Tribunal challenging the order dated 22.9.2006, issued by the Lt.Col. Officer Commanding stating that the pay fixation in the pay scale of Rs.3050-4590 is under consideration and can be processed later and at present, the applicant is entitled for getting financial benefits in pay scale of Rs.2750-4400. The applicant's grievance is that the letter is of 22.9.2006 but till today, nothing has been done and

*K. Elango*

prays for a direction to the Respondents in the matter.

2. We have considered the pleadings of the applicant and we have also perused the documents filed in the O.A. We feel that this O.A. can be disposed of finally at the admission stage itself, by issuing a direction to the Respondent No.3 for taking an expeditious decision in the matter. Accordingly, we direct the Respondent No.3 to consider the claim of the applicant as per his letter dated 21.6.2006 for the pay scale of Rs.2650-4400, in accordance with rules, within a period of two months from the date of receipt of a certified copy of this order.

4. The O.A. is disposed of in above terms with no order as to costs.

A.M.

K.E.Chary  
J.M.

Asthana/